

Singareni Collieries

*444. { **Shri Eswara Reddy:**
Shri P. Venkatasubbaiah:

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether any settlement has been reached with the Government of Andhra Pradesh regarding the extent of participation in the equity capital of Singareni Collieries Company;

(b) if so, the details thereof; and

(c) if the reply to part (a) above be in the negative, the reasons for the delay?

The Minister of Mines and Fuel Shri K. D. Malaviya: (a) to (c). The question of the pattern of participation between the Centre and the Andhra Pradesh State in the equity capital of the Singareni Collieries Co. has recently been discussed with the representatives of the State Government and the Colliery-company. The matter is still under consideration.

Curbing of Secessionist Tendencies

*445. { **Shri P. C. Borooah:**
Shri Hari Vishnu Kamath:
Shri J. B. S. Bist:
Shri Mantri:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether he addressed a letter to the Chief Ministers of the different States on the question of curbing secessionist tendencies by an appropriate legislative measure;

(b) if so, on what specific proposals their views were sought; and

(c) what are their replies thereto?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) to (c). The views of the State Governments were sought on the provisions contained in the Constitution (sixteenth Amendment) Bill, 1963, introduced in the House on January 21, 1963. The State

Governments have generally agreed to the proposed amendments to the Constitution.

Expansion of Installed Capacity of Burmah Shell, Esso and Caltex

*446. { **Shri J. B. S. Bist:**
Shri A. K. Gopalan:
Shri P. Kunhan:
Shri Imdrajit Gupta:
Shri Y. D. Singh:

Will the Minister of **Mines and Fuel** be pleased to state whether any proposals have been submitted by **Burmah Shell, ESSO and Caltex** for expanding their present installed capacity and what decision, if any, has been taken on their requests?

The Minister of Mines and Fuel (Shri K. D. Malaviya): These refineries have already been permitted to operate at the maximum existing capacities available with them, which are in excess of the licensed capacities. As regards their proposals for substantial expansion, all aspects of the problem including the likely additional demand for petroleum products and the best way of meeting it are under consideration.

Chinese Employees in A.I.R.

*447. { **Shri Hem Barua:**
Shri Hari Vishnu Kamath:
Shri Mantri:
Shri Ram Ratan Gupta:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that some Chinese employees of A.I.R. were recently found indulging in anti-Indian activities; and

(b) if so, the measures taken thereon?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) The services of two such employees have been terminated and they have been interned.